

COURT- 1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APL No. 94 OF 2016

Dated: 21st October, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member (electricity)**

In the matter of:

Rajasthan Rajya Vidyut Utpadan Nigam Limited Appellant(s)

Versus

Rajasthan Electricity Regulatory Commission Respondent(s)

Counsel for the Appellant(s) : Ramnesh Jerath

Counsel for the Respondent(s) : Raj Kumar Mehta for R1
Bipin Gupta for R2, R3, R4

ORDER

We have heard learned counsel for the parties. Arguments are concluded.

Judgment is Reserved.

**S.D. Dubey
Technical Member (electricity)**

**Justice Manjula Chellur
Chairperson**

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